

DIVISION BENCH
COURT - I

O-205

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TA/37(KB)2022
IA(COMPANIES.ACT)/86(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS OFFICIAL LIQUIDATOR
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

Ms. Pooja Chakrabarti, Adv.] For the EARC
Ms. Akshita Bohra, Adv.]

O R D E R

1. Ld. Counsel for the petitioner present.
2. It is stated by the Ld. Counsel for the petitioner at bar that an Appeal is pending before the Hon'ble Calcutta High Court.
3. In view of the statement, this petition is deferred to **08/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**